

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1805
TO BE ANSWERED ON THE 13TH FEBRUARY, 2019

PEACE AT LAC

1805. DR. P. VENUGOPAL:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether it is a fact that the troops have been asked to preserve peace while maintaining the sanctity of the Line of Actual Control (LAC);
- (b) if so, the details thereof;
- (c) whether it is also true that four steps have to be followed by the Indian and Chinese sides under the 2005 protocol; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): The Informal Summit between India and People's Republic of China held in Wuhan in April 2018, underscored the importance of maintaining peace and tranquillity on India-China border areas. To this end, both countries issued strategic guidance to their respective militaries to strengthen communication in order to build trust and mutual understanding for better anticipated response and effectiveness in the management of border affairs.

(c) & (d): Article-IV of the Protocol signed on 11th April, 2005 between India and China lays down modalities for the implementation of Confidence Building Measures along the Line of Actual Control. It provides that if the

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border personnel of both sides come in face-to-face situation due to differences on the perception of alignment of the Line of Actual Control, they shall exercise self-restraint and take following steps to avoid any further escalation of the situation:-

- (i) Both sides shall cease their activities in the area, not advance any further, and simultaneously return to their bases.**
- (ii) Both sides shall then inform their respective Headquarters and, if necessary, enter into immediate consultations through border meetings or diplomatic channels so as to prevent an escalation of the situation.**
- (iii) Throughout the face-to-face situation, neither side shall use force or threaten to use force against the other.**
- (iv) Both sides shall treat each other with courtesy and refrain from any provocative actions. Neither side shall put up marks or signs on the spots.**
